No. X-1603/2021

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate the following Honourable Judges to hear urgent Judicial matters during the ensuing Christmas Vacation 2021 commencing from Friday, the 24th December 2021 to Sunday, the 2nd January, 2022 (both days inclusive) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

FOR 1st PART

(Division Bench)
Original Side/Appellate Side

1. The Honourable Shri Justice N.J. JAMADAR AND The Honourable Shri Justice ABHAY AHUJA	**24th December 2021 to 26th December 2021**

(Single Bench)
Original Side/Appellate Side

2. The Honourable Shri Justice MADHAV J. JAMDAR	**24th December 2021 to 26th December 2021**

(Division Bench)
Original Side/Appellate Side

3. The Honourable Shri Justice S.J. KATHAWALLA AND The Honourable Shri Justice ABHAY AHUJA	**27th December 2021 and 28th December 2021**

--2/-

(Single Bench)
Original Side/Appellate Side

4. The Honourable Shri Justice ABHAY AHUJA	**27th December 2021 and 28th December 2021**

FOR 2nd PART

(Division Bench)
Original Side/Appellate Side

1. The Honourable Shri Justice S.J. KATHAWALLA AND The Honourable Shri Justice MILIND N. JADHAV	**29th December 2021 to 2nd January 2022**

(Single Bench)
Original Side/Appellate Side

2. The Honourable Shri Justice PRITHVIRAJ K. CHAVAN	**29th December 2021 to 2nd January 2022**

NAGPUR BENCH

FOR 1st PART

1. The Honourable Shri Justice NITIN W. SAMBRE	**24th December 2021 to 28th December 2021**

FOR 2nd PART

2. The Honourable Shri Justice A.L. PANSARE	**29th December 2021 to 2nd January 2022**

AURANGABAD BENCH

FOR 1st PART

1. The Honourable Shri Justice S.G. DIGE	24th December 2021 to 28th December 2021

FOR 2nd PART

2. The Honourable Shri Justice SANDIPKUMAR C. MORE	29th December 2021 to 2nd January 2022

HIGH COURT OF BOMBAY AT GOA

FOR 1st PART

(Division Bench)

1. The Honourable Smt. Justice REVATI MOHITE-DERE AND The Honourable Shri Justice MANISH PITALE	24th December 2021 to 28th December 2021

FOR Single Bench (Criminal Matters)

2. The Honourable Smt. Justice REVATI MOHITE-DERE	24th December 2021 to 28th December 2021

FOR Single Bench (Civil Matters)

3. The Honourable Shri Justice MANISH PITALE	24th December 2021 to 28th December 2021

--4/-

FOR 2nd PART

4. The Honourable Shri Justice PRITHVIRAJ K. CHAVAN (THROUGH V.C.)	**29th December 2021 to 2nd January 2022**

Note : 1. All the matters listed during Christmas Vacation will be heard physically.

2. The 2nd Part in Goa will be heard through V.C.

By Order

Sd/-	**Sd/-**
(S.B. BHANSALI)	**(D.S. Deshmukh)**
Registrar/Prothonotary &	**Registrar (Judl.-II)**
Senior Master,	**High Court, Appellate Side,**
High Court, Original Side,	**Bombay.**
Bombay.	

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 20th December 2021